### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Dated: 26<sup>th</sup> July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. Vs. Biomass Power Producers Association & Ors.		Appellant(s)
		DrsRespondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K.Ganesan Ms. Neha Garg
Counsel for the Respondent(s)	:	Mr. Hemant Singh Mr. Nimesh Kr. Jha for R-1
		Mr. Arjun Grover Mr. Aditya Grover for R-2
		Mr. Sakesh Kumar for PSERC

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.10.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson